

Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Direct Taxes

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PRESS RELEASE

**CBDT issues clarification on linking of PAN with Aadhaar**

It has been reported in some sections of the media that those PANs which are not linked with Aadhaar number by 31.03.2019 may be invalidated. The matter has been considered by the Central Government and now the cut-off date for intimating the Aadhaar number and linking PAN with Aadhaar is 30.09.2019, unless specifically exempted.

Notwithstanding the last date of intimating/linking of Aadhaar Number with PAN being 30.09.2019, it is also made clear that w.e.f. 01.04.2019, it is mandatory to quote and link Aadhaar number while filing the return of income, unless specifically exempted.

(Surabhi Ahluwalia)  
Commissioner of Income Tax  
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Official Spokesperson, CBDT.